

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY) : (a) to (c) Certificate of fitness from the prescribed authority is a condition precedent for renewal of registration of a motor vehicle, other than a transport vehicle, under Rule 52(2) of Central Motor Vehicles Rules, 1989. With regard to transport vehicles, Section 56 of the Motor Vehicles Act, 1988 provides that subject to the provisions of Sections 59 and 60 of the said Act, a transport vehicle shall not be deemed to be validly registered for the purposes of Section 39, unless it carries a certificate of fitness in the prescribed form issued by the prescribed authority or by an authorized testing station to the effect that the vehicle complies for the time being with all the requirements of this Act and rules made thereunder. Enforcement of provisions of Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 comes within the purview of State Governments/UT Administrations.

Proposal of Bihar Government for Six Laning

2409. SHRI RAM KRIPAL YADAV : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

- (a) whether Bihar Government has submitted any proposal for changing any stretch of National Highways into six laning; and
- (b) if so, the details thereof and status of this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) and (b) The Government of Bihar has not submitted any proposal for six laning of National Highways in Bihar. However, through National Highways Authority of India, this Ministry has undertaken six laning of National Highway No. 2 in Bihar under National Highway Development Project-V on BOT (Toll) basis.

Declaration of New National Highways in Bihar

2410. SHRI RAM KRIPAL YADAV : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

- (a) the number of proposals of Bihar Government pending with the Ministry for declaration of State Highways as National Highways as on date;
- (b) whether Government has any plan to accept all those proposal to declare National Highways in Bihar; and
- (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) to (c) The State Government of Bihar has submitted 50 proposals for declaration of new National Highways. Out of